

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:526
ANSWERED ON:24.11.2011
INCREASE IN ASSEMBLY SEATS IN JHARKHAND
Namdhari Shri Inder Singh

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Government proposes to increase the number of assembly seats in the State of Jharkhand from 81 to 150 for giving rational representation to the people of this naxal effected State; and

(b) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE(SHRI SALMAN KHURSHID)

(a): No, Madam.

(b): Does not arise.